



NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

17

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

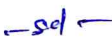
APPLICATION NUMBER :  
PETITION NUMBER : CP/76/2017  
NAME OF THE APPLICANT : ULTRATECH HOUSING LTD  
UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1	K. RAVI	ADVOCATE for all respondents	
2.	A. M. Prithvi	Counsel for Petitioner	

**ORDER**

Counsel for petitioner present. Counsel representing the three shareholders, Mr Padam J Challani, Ms Ajitha P Challani and Saravana Global Energy Ltd, present and prayed for time to file objections. Time is enlarged at request. Put up on 12.02.2018.

  
(S VIJAYARAGHAVAN)  
Member (Technical)

  
(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

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